

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR B. SUDHEENDRA KUMAR

Petition(s) for Special Leave to Appeal (Civil) No(s).14512/2005

M.M.T.C. OF INDIA

Petitioner(s)

VERSUS

OCEAN KNIGH MARITIME CO LTD. AND ORS.

Respondent(s)

(With prayer for interim relief and office report )

Date: 08/09/2006 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Jay Savla, Adv.

Ms. Reena Bagga, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Service is complete.

However, there is no appearance for the respondents.

List before the Hon'ble Court, if there is no appearance for the respondents.

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